

Registration

Registration required for the Food Business Operator


- a. who manufactures or sells any article of food himself or a petty retailer, hawker, itinerant vendor or temporary stall holder or distributes foods including in any religious or social gathering except a caterer;
- b. such food business including small scale or cottage or tiny food businesses with an annual turnover not exceeding Rs 12 lakhs and or whose—
 - i.) production capacity of food (other than milk and milk products and meat and meat products) does not exceed 100 kg/ltr per day or,
 - ii.) production or procurement or collection of milk is up to 100 litres of milk per day or
 - iii.) slaughtering capacity is 2 large animals or 10 small animals or 50 poultry birds per day or less than that.



Food Safety and Standards Authority of India

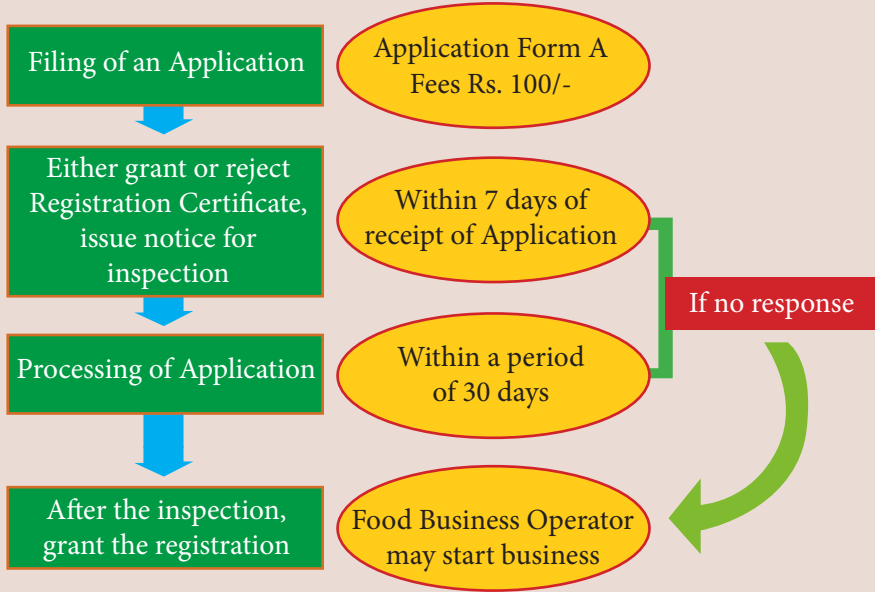
FDA Bhawan, Kotla Road, New Delhi- 110002

Website: www.fssai.gov.in Toll Free No. 1800112100

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Every petty Food Business Operator shall register themselves with the Registering Authority by submitting an application along with a fee of Rs. 100.



For details on Commissioners of Food Safety/ Officer-In-Charge for Food Safety in States/UTs, please refer to:

http://www.fssai.gov.in/Food_Commissioners.aspx

सुरक्षित आहार स्वास्थ्य का आधार

